

National Highways and roads in Odisha

922. SHRI AMAR PATNAIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of roads in Odisha that have been approved in-principle for declaration as National Highways during last three years;
- (b) the present status of these projects and budgetary allocations towards the same;
- (c) whether it is a fact that Government has introduced any innovative revenue models to finance the development of roads in the State of Odisha, if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (d) The Ministry considers declaration of some State roads as National Highways (NHs) from time to time on the basis of requirement of connectivity, *inter-se* priority and availability of resources.

The length of NHs in the State of Odisha has been increased from approximately 4,550 km. in April, 2014 to about 5,762 km. at present.

About 1,817 km. length of State roads in the State of Odisha were approved "In-Principle" for declaration as NHs subject to the outcome of their Detailed Project Reports (DPRs), year-wise details of which are as follows:-

Year	Length (km.)
2015-16	902
2016-17	831
2017-18	84
2018-19	Nil

Out of the above, about 285 km. length of State roads in the State of Odisha have been notified as NHs.

Development and maintenance of NHs, including newly declared NHs, is a continuous process. Works on the NHs are accordingly taken up as per *inter-se*

priority, traffic density and overall available resources to keep the NHs in Traffic worthy conditions.

Various sources of financing NH projects in the country, including that in the State of Odisha, includes budgetary allocations [comprising of NHs share of Central Road and Infrastructure Fund (CRIF) Cess, Toll remittances, Toll-Operate-Transfer (TOT), etc.], Internal and Extra Budgetary Resources (IEBR) of NHAI, private sector funding, etc.

Declaration of a road as NH in Kerala

923. SHRI K.K. RAGESH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether declaration of Kozhikode-Nilambur-Gudallur road as National Highway is under consideration;

(b) if so, the status thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) No proposal for declaration of Kozhikode-Nilambur-Gudallur road as National Highway has been received in this Ministry. This Ministry keeps on receiving proposals for declaration of various State Roads/Highways as new National Highways (NHs) from various States/Union Territories (UTs) including the Government of Kerala. This Ministry considers declaration of some State Roads/Highways as new NHs from time to time keeping in view the requirement of connectivity, *inter-se* priority and availability of funds.

Road accidents in the country

†924. SHRI LAL SINH VADODIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that India is home to more road accidents than other countries of the world;

(b) if so, whether Government is considering to take any concrete and effective steps to put a check thereon; and

†Original notice of the question was received in Hindi.